

(b) whether the West Bengal Chief Minister was in Calcutta at that time; and

(c) if so, the response of the Chief Minister to the said request by the Station Director ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K. L. BHAGAT): (a) to (c) The Director, Door-darshan Kendra, Calcutta had requested the Private Secretary to the Chief Minister of West Bengal on 23rd May, 1984 to ascertain whether the Chief Minister would like to take part in a TV programme of interview with a panel of interviewers on Centre-State fiscal relations or any other subject. The Chief Minister of West Bengal was in West Bengal on 23rd May, 1984. As a sequel to the aforesaid letter of the Director Door-darshan Kendra, Calcutta, the Chief Minister of West Bengal sent a communication dated 31st May, 1984 to the Minister of State for Information and Broadcasting wherein the Chief Minister observed that the Finance Minister of the Government of West Bengal should have been given an opportunity to express the State Government's point of view on Centre-State fiscal relations through Door-darshan. In his reply to the Chief Minister of West Bengal, the Minister of State for Information and Broadcasting pointed out that the facility to use the medium of Door-darshan for placing important matters of State before the people was available to the Chief Minister of a State and he was welcome to use it.

**Disciplinary Action against Employees
in Mica Mines Labour Welfare
Organisation, Karma, Bihar**

3881. SHRI R. L. P. VERMA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that some Government Employees in Mica Mines Labour Welfare Organisation, Karma, Bihar, who

were responsible for mis-behaviour with some Adivasi nurses have been protected by the Welfare Commissioner;

(b) if so, whether it is a fact that the Deputy Labour Commissioner, Hazaribagh having been satisfied with the circumstances of the case recommended their transfer out of the district which has not been implemented as yet; and

(c) whether Government propose to revive the case and taken disciplinary action to create healthy atmosphere for smooth working in the organisation ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMA VIR): (a) No, Sir.

(b) and (c) Question does not arise.

New Scheme for Staff Artistes

3882. SHRI PIYUSH TIRKI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the brief outlines of the new scheme for Staff Artistes;

(b) whether it is a fact that the new terms and conditions for the "Artiste" category have been challenged in the Supreme Court as well as in other Courts; if so, brief details; and

(c) the number of Staff Artistes both in Door-darshan and A.I.R. who have opted for the 'New Scheme' for Artistes and action taken by Government to finalise their cases ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI GHULAM NABI AZAD) (a) Staff Artists of all Indian Radio and Door-darshan are contract employees. They were not hitherto eligible for pension, though, they were getting the benefits under CPF scheme. It has been decided that with effect from 6th March, 1982, Staff Artists, on the basis of their options and screening by the Department, would be eligible for receiving pension. For this purpose and for also